

F. No. J-11017/28/2023-Judicial (1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 20th October, 2023

ORDER

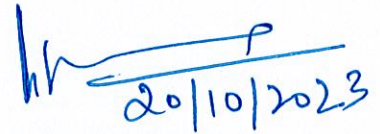
The President is pleased to engage **Shri Achuth Krishan R.**, Advocate as Central Government Counsel for conducting Central Government litigation before the High Court of Kerala, as shown in the table below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

HIGH COURT OF KERALA
CENTRAL GOVERNMENT COUNSEL

| Name of Advocates (S/Shri) | Contact Details | Enrl. No. |
|-------------------------------|--|-------------|
| Achuth Krishan R. | Panangaatt, Poovathur, PO Koipuram, Kerala -689531 Mob. 9387402952 Email: advachuthkrishnan@gmail.com | K/2399/2023 |


2. The engagement and professional fee of the aforesaid advocates will be governed by the terms & conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this Order will follow.


(Vijay Kumar Sharma)
Senior Adviser

Copy through email to:

1. PS to MoS (I/C) L&J.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM) / Sr. PPS to AS (ARR) / Sr. PPS to JS (SA).
3. PS to Attorney General of India/PS to Solicitor General of India.
4. Sh. Manu S., Dy. SGI, Sreerangam, 5th Cross, Mandiram Road, Ayyappankavu, Ernakulam, Pin-682018.
5. The panel counsel as above.
6. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. To be updated on the website of this Department i.e. www.legalaffairs.gov.in in tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for UoI' for the information of all concerned.
9. Spare Copies.


(Kumar Gaurav)
Section Officer (Judicial Section)
Tel: 011-23384945
email: judicial-dla@nic.in